

चेकीम है, जो क दूसरी यजना से चली आ रही है; इसका नाम पम्पावती टैंक है और यह झाबुआ जिले में है। स्कीम की मंथित विशिष्टियां निम्नलिखित हैं :—

'पम्पावती टैंक' में पम्पावती नदी के ऊपर मिट्टी के एक बांध का निर्माण तथा झाबुआ जिले में ३,००० एकड़ भूमि की सिंचाई करने के लिये एक नहर प्रणाली का निर्माण परिकल्पित है। इस पर १७.५० लाख रुपये खर्च होने की सम्भावना है। इस स्कीम के लिये तृतीय पंच वर्षीय योजना में १३.५० लाख रुपये का प्रबन्ध किया गया है। १९६१-६२ में प्रत्याशित व्यय ३.२५ लाख रुपये का था। १९६२-६३ के लिये ७ लाख रुपये की व्यवस्था की गई है। परियोजना पर प्राथमिक कार्य १९५९-६० में हाथ में लिये गये थे। भारत सरकार के पास अब तक हुई प्रगति का विस्तृत व्यौर नहीं है।

विद्युत—झाबुआ जिले को तृतीय योजना में धार सब-स्केशन से ३३ के० वी० लाईट द्वारा चम्बल बिजली देने का विचार है।

Devolution of Powers on Railways

2314. Shri Harish Chandra Mathur: Will the Minister of Railways be pleased to state:

(a) what devolution of power has been effected up-to-date from Railway Board to General Managers and further downwards;

(b) the date of devolution; and

(c) what is the evaluation of the effect of this deconcentration?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 67].

Najafgarh Sagar Project

2315. Shri Laxmi Das: Will the Minister of Irrigation and Power be

pleased to state:

(a) whether it is a fact that recently Heavy Machinery parts worth about fifty thousand rupees were stolen from the Store of Nagarjuna Sagar Project Workshop;

(b) if so, the details thereof and the number of persons involved in this case; and

(c) what action has been taken by the Government in this regard?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes; but the value of the stores stolen is Rs. 1818 only.

(b) Three Fuel Injector Pumps for Caterpillar Tractors and seven Injectors for dumpers were stolen. Two workers were involved in the case. One Field Assistant and one Supervisor are also suspected.

(c) The Police have arrested the two workers, the Field Assistant and the Supervisor. The Supervisor has been released on bail and has been suspended. The other two workers and the Field Assistant, who were borne on workcharged establishment, have also been released on bail, but they have not been allowed to resume duty. The case is under Police investigation.

12 hrs.

PAPERS LAID ON THE TABLE

AMENDMENTS TO DELHI MOTOR VEHICLES RULES

The Minister of Transport and Communications (Shri Jagjivan Ram): On behalf of Shri Raj Bahadur, I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of sections 133 of the Motor Vehicles Act, 1939, making certain further amendments to the Delhi Motor Vehicles Rules, 1940:—

(i) Notification No. F. 12/34/60-Transport, published in Delhi